

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2174
ANSWERED ON -19/03/2025

UNRESTRAINED MANUFACTURING OF E-RICKSHAWS IN THE COUNTRY

2174. DR. LAXMIKANT BAJPAYEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of the fact that there is unrestrained and unregulated manufacturing of e-rickshaws in the country, resulting in excessive number of e-rickshaws on the roads, causing chaos and many other problems;
- (b) the details of e-rickshaw manufacturers and assemblers in the country, State-wise;
- (c) the total number of e-rickshaws manufactured in the country during the last five years;
- (d) whether Government proposes to regulate the manufacturing of e-rickshaws in the country; and
- (e) whether Government proposes to bring about any policy to fix the maximum number of e-rickshaws to be registered in a city?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN GADKARI)

- (a) and (b) As per information available on centralised VAHAN portal, the total number of e-rickshaw manufacturers registered across the country are 740.
- (c) 16,18,941 e-rickshaws have been registered in the country during the period from 1st January, 2020 to 31st December, 2024.
- (d) In accordance with the provision of Rule 126 of Central Motor Vehicle Rules (CMVR) 1989, the prototype of a E-Rickshaw is submitted to any of the testing agency specified therein for compliance of provision of the Motor Vehicles Act, 1988 and CMVR, 1989.
- (e) The enforcement of the provisions of the Motor Vehicles Act, 1988 and the rules made thereunder comes under the purview of the respective State Government/ Union Territory Administration.
